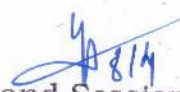


CALLING FOR QUOTATION

The quotations are invited from the Authorized Biometrics dealers/ for the supply of 03 Attendance monitoring system based on Biometrics to the Prl. District Court, Haveri in sealed cover, so as to reach this office on or before 23-04-2022 at 5.00 p.m., required for installation of the 1) Senior Civil Judge and JMFC Court and Civil Judge and JMFC Court, Hangal, 2) Senior Civil Judge and JMFC Court and Civil Judge and JMFC Court, Shiggaon, 3) Civil Judge and JMFC Court, Savanur.

Sl. No.	Particulars	Specification	Quantity
1	Attendance monitoring system based on biometrics	<p>1. Storage Capacity: Finger print capacity:-3000, Face capacity:-2000, Transaction record capacity:-100000</p> <p>2. Communication:-TCP/IP, USB Wi-fi, Push data to user devices as and when new data arives, device access through web application, OS support windows/Linux</p> <p>3. Power and Environment:-Power supply-DC 12V, Operating Humidity 20%-80%, dimension - 180L X 154 W X 34.2 H mm.</p> <p>4. Minimum display 2.8 Inch TFT screen.</p> <p>5. Features:- Multi biometric fast verification, AutoFturning on function to save power, Quick recognition of dry, wet and rough fingers, built in battery which can provided minimum 3 hours back up, touch key pad, voice and visual indicates for acceptance and rejection of valid finger prints/faces, prevention of duplicate registration, fake face detention function report generation in excel and PDF format.</p> <p>6. Other requirement:-LAN cabling with casing and piping and electrical wiring with 5 Amp power socket on/off switch.</p>	03


 Prl.District and Sessions Judge,
 Haveri.

1. District Court Notice Board for display.
2. Circulate to authorized dealers.
3. Copy to Software Technician to web hoisting in office website.